

Overdrawal of power from Northern Grid

2555. DR. T. SUBBARAMI REDDY: Will the Minister of POWER be pleased to state:

- (a) whether the Central power distribution companies will no longer find it easy to overdraw from Northern Grid to make up their shortfall;
- (b) whether the Central Electricity Regulatory Commission (CERC) taking cognizance of grid indiscipline displayed by the discoms last year, has decided to bring down the operating grid frequency from 50.3-49.2 Hz to 50.2-49.5 Hz;
- (c) whether CERC will be more stringent with the norms this year; and
- (d) if so, to what extent this measure has helped?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI): (a) to (d) In February 2010, CERC had put up draft Indian Electricity Grid Code Regulations 2010 for consultation. These draft regulations propose to tighten the permissible frequency band from 49.2-50.3 Hz to 49.5-50.2 Hz in view of the anticipated additional generating capacity coming up in the future and utilization of hourly surplus power through power exchanges. These regulations also seek demand management by the user/State Load Dispatch Centre/State Transmission Utility concerned so as to ensure that no overdrawal from the grid takes place when frequency falls below 49.5 Hz. The final regulations are to be issued by CERC. These regulations are expected to improve frequency profile leading to more secure operation of the grid.

Transmission losses

2556. SHRI G.N. RATANPURI: Will the Minister of POWER be pleased to state:

- (a) the ratio of transmission loss in different States;
- (b) the reasons for loss of energy during transmission;
- (c) the quantum of power lost due to substandard conductors and insulators;
- (d) the power lost in Jammu and Kashmir due to lack of insulators and proper transmission system; and
- (e) whether Government intends to cover entire State under RGGVY and revamp the power transmission and distribution system to prevent huge transmission losses?